

SEVENTH GOA LEGISLATIVE ASSEMBLY

(Eleventh Session, 2020)

SECOND REPORT

(2020)

OF THE

BUSINESS ADVISORY COMMITTEE

(Presented to the House on the 3rd February, 2020)

GOA LEGISLATURE SECRETARIAT

PORVORIM-GOA

SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

(ELEVENTH SESSION, 2020)

SECOND REPORT (2020) OF THE

BUSINESS ADVISORY COMMITTEE

A sitting of the Business Advisory Committee was held on 27th January, 2020 at 4.00 P.M in the Speaker's Conference Room, Assembly Complex, Porvorim-Goa to consider the Business to be transacted during the Eleventh Session, 2020 of the Seventh Goa Legislative Assembly of the State of Goa.

2. The following were present:

COMMITTEE

1. Shri. Rajesh Patnekar, Hon'ble Speaker.....Chairman
2. Dr.Pramod SawantChief Minister.....Member
3. Shri Mauvin Godinho, Minister for Leg Affairs.....Member
4. Shri Digambar Kamat.....Leader of Opposition.....Member
5. Shri Ramkrishna Dhavalikar ..MLAMember
6. Shri Vijai Sardesai MLA.....Member

GOA LEGISLATURE SECRETARIAT

1. Namrata A.Ulman, Secretary
2. Shri H.Noronha, Under Secretary
3. Shri Mohan Gaonkar,Section Officer

GOVERNMENT OFFICERS

1. Shri Parimal Rai, Chief Secretary
2. Shri Daulat Hawaldar, Secretary, Finance
3. Shri Chokha Ram Garg, Law Secretary
4. Shri Dnyaneshwar Raut Dessai, Joint Secretary (Law)

3. The Committee took up for consideration Memorandum No.1 of 2020 placed before it (Annexure-I).

4. The Committee took the following decisions:

- i) The Discussion on the Motion of Thanks to the Governors Address delivered on 7th January,2020 would be taken up on 3rd,4th and 5th February, 2020 respectively. Voting on the motion along with the amendments be taken on 5th February, 2020.
- ii) Presentation, discussion and voting on Supplementary Demands for Grants for the year 2019-20 (Second Batch) and the connected Goa Appropriation Bill, 2020 relating to Supplementary Demands for grants for the year, 2019-20 (First Batch) would be taken up on 5th February, 2020.
- iii) Presentation of Annual Financial Statement for the Year 2020-2021(Budget) would be taken up on Thursday 6th February, 2020.
- iv) Presentation, discussion and voting on “Vote on Account” for the financial year and introduction, consideration and passing of connected Appropriation (Vote on Account) Bill, 2020 will be taken up on 7th February, 2020.
- v) The Committee also agreed that any other Bills based on policy decision of the Government may be introduced.
- vi) The Private Members’ Business (Bills and Resolutions) will be taken up on 7th February, 2020.
- vii) All Obituary references or Congratulatory motions that shall come up be taken on the last day of the Session i.e. 7th February, 2020.
- viii) Obituary References on ex-members may be made on the second last day and Leaders of parties only be allowed to speak.

PORVORIM, GOA
27th, JANUARY, 2020

NAMRATA A.ULMAN
SECRETARY

ANNEXURE-I

SEVENTH GOA LEGISLATIVE ASSEMBLY

BUSINESS ADVISORY COMMITTEE (2020)

MEMORANDUM NO.1 OF 2020

Tentative List of Business for the Eleventh Session (Seventh Legislative Assembly) 2020

The Government has sent a tentative programmed of list of Government Business for the Eleventh Session of the Seventh Legislative Assembly which is as follows:

1. LEGISLATIVE BUSINESS

1. The Goa Co-operative Societies (Amendment) Bill, 2020;
2. The Goa (Recovery of Arrears of Tax through Settlement) (Amendment) Bill, 2020;

2. FINANCIAL BUSINESS

1. Presentation of Supplementary Demands for Grants for the year 2019-20 (Second Batch).
2. Introduction, consideration and passing of the Goa Appropriation Bill, 2020 (Relating to Supplementary Demands for Grants for the year, 2019-20) (Second t Batch).
3. Presentation of Annual Financial Statement for the Year 2020-2021 and Budget Documents for the year 2020-2021.
4. Vote on Account and introduction, consideration and passing of connected Appropriation Bill, 2020.

PORVORIM, GOA
27th, JANUARY, 2020

NAMRATA A.ULMAN
SECRETARY

ANNEXURE-II

DAY TO DAY BUSINESS ORDER FOR THE ELEVENTH SESSION, 2020

- Monday, 3rd February, 2020** - (i) Discussion on Motion of Thanks *to the* Governor's Address delivered to the House on 7th January, 2020 (Day-1)
- Tuesday, 4th February, 2020** - (i) Further Discussion on Motion of Thanks *to the* Governor's Address delivered to the House on 7th January, 2020 (Day-2)
(ii) Government Bills -if any may be taken up
- Wednesday, 5th February, 2020** - (i) Further Discussion on Motion of Thanks *to the* Governor's Address delivered to the House on 7th January, 2020 (Last Day)
(ii) Presentation, discussion and voting on Supplementary Demands for Grants, for the year 2019-20 (Second Batch).
(iii) Introduction, Consideration and Passing of Goa Appropriation Bill, 2020 relating to Supplementary Demands for Grants for the year 2019-20(Second Batch)
(iv) Government Bills -if any may be taken up
- Thursday, 6th February 20 20** - (i) Presentation of Annual Financial Statement for the Year 2020-2021 .
(ii) Government Bills -if any may be taken up
- Friday, 7th February, 2020** (i) Private Members' Business
(ii) Presentation, discussion and voting of 'Vote on Account' along with introduction, consideration and passing of the Appropriation Bill, 2020.
(ii) Government Bills -if any may be taken up

PORVORIM, GOA
27th, JANUARY, 2020

NAMRATA A.ULMAN
SECRETARY